

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 495
TO BE ANSWERED ON 18TH NOVEMBER, 2016**

EXIT EXAM FOR MBBS

495. SHRI Y.V. SUBBA REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes Exit Exam for MBBS pass out students, if so, the details thereof;
- (b) the extent to which it is likely to help in addressing the concerns over the standard of medical colleges and quality of doctors;
- (c) whether the Government proposes to have separate exam for foreign medical graduates and Indian medical graduates;
- (d) if so, the reasons therefor; and
- (e) the extent to which it is likely to help in ending Inspector Raj in the medical education sector?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (e): In the draft National Medical Commission Bill considered by NITI Aayog, an Exit Exam has been provided for at the under graduate level. It is expected to help as a method for quality certification of graduating doctors. No separate exam for foreign graduate is provided for in the draft bill. Exit exam would be an outcome based quality control mechanism instead of focusing on verification of infrastructure.